

LISTED ON 03.03.2017  
Ld. Registrar's Court No. 01  
ITEM NO. 32

**SECTION XII**  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

**PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL)**  
**CC...NO.15605-15610 OF 2015**

WITH  
**PRAYER FOR INTERIM RELIEF**

M/s. Sri Bala Tripura  
Sundari Warehousing ...Petitioner

Versus

General Manager (T.N.) Food  
Corporation of India ...Respondent

**OFFICE REPORT**

The matters above mentioned were listed before the Ld. Registrar's Court on 9<sup>th</sup> February, 2017, when the following Order was passed:-

**"Last opportunity is granted to the Ld. Advocate, Ch.Leela Sarveswar, appearing on behalf of Mr. M. A. Chinnasamy, Advocate-on-Record for filing vakalatnama on behalf of the sole petitioner within three weeks' time.**

**List again on 3.3.2017."**

It is submitted that Mr. M. A. Chinnasamy, Advocate has on 13<sup>th</sup> February, 2017 filed vakalatnama/appearance on behalf of the petitioner.

The matters above mentioned are listed before the Ld. Registrar's Court with this Office Report.

Dated this the 2<sup>nd</sup> day of March, 2017.

**ASSISTANT REGISTRAR**

Copy to: Mr. M.A. Chinnasamy, Advocate

**ASSISTANT REGISTRAR**